



माल और सेवा कर महानिदेशालय,  
**DIRECTORATE GENERAL OF GOODS & SERVICE TAX**  
दक्षिणी क्षेत्रीय इकाई, जीएसटी भवन,  
**SOUTHERN REGIONAL UNIT, GST BHAVAN,**  
26/1, महात्मा गांधी रोड, नुंगम्बक्कम चेन्नई -600 034  
**26/1, MAHATMA GANDHI ROAD, NUNGAMBAKKAM CHENNAI-600 034**

To

All Principal Chief Commissioners/ Chief Commissioners of GST & Central Excise  
All Principal Chief Commissioners/ Chief Commissioners of Customs and Cus.(Prev.)

.....All over India

Sir / Madam,

Sub: Estt. Filling up of post of Senior Intelligence Officer (SIO)  
and Intelligence Officer (IO) on deputation basis in the Directorate General of  
Goods and Service Tax(DGGST), Southern Zonal Unit, Chennai -  
Willingness called for - Reg.

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It is proposed to fill up vacancies in the Directorate General of Goods and Service Tax (DGGST), Southern Zonal Unit, Chennai for the grade of Additional Assistant Directors on deputation basis in the month of December 2021 by appointing suitable officers from the grade of Superintendents in GST & Central Excise and Customs (Govt. of India).

2. Normally the deputation is for a period of three years which is extendable by another two years, subject to the willingness of the officers, his/her performance, and the concurrence of his/her parent Commissionerate and approval of the Competent Authority. The minimum qualifying service prescribed is 3 years of which may be relaxed in deserving

cases by the Directorate. It may be brought to the notice of the officers that the option once exercised would be final and in the event of selection, they will not be allowed to withdraw the same.

3. In case while working in this Directorate, if the conduct and work of the officer is not found satisfactory, the officer shall be reverted to the parent Commissionerate / Directorate prematurely without assigning any reasons.

4. The selected Officers while working in the Directorate General will be entitled for Deputation allowance, as admissible. The Officers have to make their own arrangement for residential accommodation. The willingness may be exercised along with the following particulars on or before 31.08.2021, **through proper channel**.

- a. Name:
- b. Date of Birth:-
- c. Educational Qualification:
- d. Date of superannuation:
- e. Date of appointment to the present cadre:
- f. Present Post:
- g. Date from which it is held and scale of pay:

5. It is requested to circulate these vacancies to all the formations in your jurisdiction and seek application from willing officers. While forwarding the willingness, the following particulars may also be given by the Commissionerate.

- a. Attested copy of APAR grading for the last 3 years
- b. History of Posting for the last 3 years
- c. Vigilance clearance and history of any post vigilances case
- d. No objection Certificate from Cadre Controlling Officers to relieve the officer in the event of selection.

6. The names of willing officers alongwith the above information may please be forwarded to this office at an early date by name to the undersigned.

Yours faithfully,

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(M. SRIHARI RAO)  
PR. ADDITIONAL DIRECTOR GENERAL

Copy to: The Website Manager, Directorate of Systems and Data Management, New Delhi  
with a request to host this circular on the Departmental website.